

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.219 – IA 788 of 2021
Item No.220 – APPEAL 04 of 2021
In
CP(IB) 404 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nandish Patel
V/s
MVOmni Projects(India) Ltd

.....Applicant

.....Respondent

Order delivered on 02/05/2023

Coram:

Deep Chandra Joshi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Rushvi Adhyaru, Adv. for Mr. Pranav Trivedi, Adv.
For the Respondent :

ORDER

IA 788 of 2021

None appears for the applicant or the respondents. In the interest of justice, adjourned to 14.06.2023.

Appeal 04 of 2021

Learned Counsel Ms. Rusvhi Adhyaru appearing as proxy for Mr. Pranav Trivedi for the applicant and seeks adjournment on the ground that arguing counsel is not available today.

List for hearing on 14.06.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DEEP CHANDRA JOSHI
MEMBER (JUDICIAL)**